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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL SECU

OA No.1734/1995

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New Delhi, this 17th day of October, 1995

Hon'ble Shri B.K. Singh, Member(A)

1. Shri Jai Parkash  
s/o late Shri Roshan Lal
2. Smt. Krishna Devi  
w/o late Shri Roshan Lal  
Both r/o 72, Press Road, Minto Road  
New Delhi

.. Applicants

By Shri D.R. Gupta, Advocate

versus

Union of India, through

1. The director of Printing  
Min. of Urban Development  
Nirman Bhawan, New Delhi
2. The Manager  
Govt. of India Press  
Minto Road, New Delhi

.. Respondents

ORDER (oral)

Neither the applicant nor his counsel was present on 17.10.95. Prior to that the counsel has been seeking adjournments since September, 1995. The application is dismissed in default and for non-prosecution. No costs.

  
(B.K. Singh)  
Member (A)  
17.10.95

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